

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5048
ANSWERED ON:23.04.2015
PENDING CASES IN VARIOUS TRIBUNALS
Charitra Shri Ram

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of cases pending before each of the various Tribunals including Central Administrative Tribunal, Income Tax Appellate Tribunal, Customs, Excise and Service Tax Appellate Tribunal and Railway Claim Tribunal in the country as on date;
- (b) the total number of cases disposed of by these Tribunals during each of the last three years;
- (c) the reasons for huge pendency of cases before these Tribunals; and
- (d) the steps taken/being taken by the Government to ensure expeditious disposal of pending cases in these Tribunals?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

(a),(b),(c) & (d): The information is being collected and will be laid on the Table of the House.